



**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION, 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 31ST JULY, 2018**

TOTAL NO. OF QUESTIONS: 102

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SHRI ALEIXO REGINALDO LOURENCO

STEPS TO TACKLE DEPRESSION AMONG YOUTHS

1. WILL the Minister for Health be pleased to state:
 - (a) whether the Government is aware that depression rate is increasing among students and youths for various reasons such as study pressure and social media;
 - (b) kindly explain if awareness programs have been conducted to spread awareness about depression in colleges and among youths;
 - (c) the steps the Government intends to take to tackle depression among youths and general public; and
 - (d) kindly give a list of Government health Centres across Goa which will provide psychiatric treatment?

SHRI ALEIXO REGINALDO LOURENCO

INCOME EXPENDITURE STATEMENT OF DSSY SCHEME

2. WILL the Minister for Health be pleased to state:
 - (a) whether the Government has done a comprehensive study to check the market rates of various treatment in private hospitals in Goa while deciding rates under the DDSSY scheme, if so, give documents;
 - (b) whether the Government is aware that treatment rates are lower than hospital rates which is why hospitals are rejecting patients for certain procedures;

- (c) give the names, qualification, education and job title of all the staff who inspect documents and verify claims under DDSSY scheme; and
- (d) give the annual balance sheet and income expenditure statement of DDSSY scheme since its inspection?

SHRI ALEIXO REGINALDO LOURENCO

OIL USED FOR COOKING BY RESTAURANTS/HOTELS

3. WILL the Minister for Health be pleased to state:
- (a) the type of oil used as cooking medium in the restaurant/ hotels etc;
 - (b) whether any guidelines are enumerated for cooking medium by FDA, give details on type of oil used;
 - (c) the impact of various unsafe cooking oil affecting health of people;
 - (d) the cases on hazardous cooking oil detected by FDA;
 - (e) whether any cooking oil is banned by FDA in the State of Goa, give details; and
 - (f) will the Government consider the demand to put up name of oil company on the restaurant counter to show which cooking oil they use?

SHRI ALEIXO REGINALDO LOURENCO

SURGERIES CONDUCTED AT GMC

4. WILL the Minister for Health be pleased to state:
- (a) the details of all surgeries conducted at Goa Medical College Hospital in last one year;
 - (b) whether it is true that there is a long waiting period for getting appointment for surgery; and
 - (c) the steps taken or proposed to be taken in this regards?

SHRI ALEIXO REGINALDO LOURENCO

ASSETS OF SANTA CASA DE MISERICORDIA DE GOA

5. WILL the Minister for Health be pleased to state:
- (a) whether the assets of Santa Casa de Misericordia de Goa were taken over by Government/Directorate of Health Services after liberation, if so the details thereof;
 - (b) the list of all movable and immovable assets taken over on the above date;
 - (c) the list of all movable and immovable assets of the said institution existing as on date;

- (d) whether it is true that several assets are missing or have been fraudulently transferred; and
- (e) if so, details of each missing assets may be furnished?

SHRI ALEIXO REGINALDO LOURENCO

MOU WITH KLE FOR CANCER TREATMENT

6. WILL the Minister for Health be pleased to state:

- (a) whether the Government has tie-up with KLE for cancer treatment;
- (b) if so, give a copy of MOU with KLE for cancer treatment;
- (c) explain the reasons why the Government has not done a tie up with any other hospital instead of KLE;
- (d) whether the Government has floated a tender and or done a technical study of all hospitals providing treatment similar to KLE, if so, give a copy of the tender document/ study report and names of bidders along with 11,12 and 13 bidder; and
- (e) give copy of the noting for selecting and signing MOU with KLE for cancer treatment?

SHRI ALEIXO REGINALDO LOURENCO

UNDERGROUND CABLE DETECTORS/CABLE TRACER

7. WILL the Minister for Power be pleased to state:

- (a) give details inventory of underground electricity cable detectors with the Department along with specification, date of purchase, status (working or malfunction or not in use), cost of the detector etc.;
- (b) whether the Government has appointed or hired private venders for renting out cable detectors, if so, give reasons;
- (c) whether the Government is using private firm for hiring these detectors, if so, give the detailed expenditure for hiring these detectors including names of the venders, cost of hiring, number of days hired, specification of work, amount paid and pending amount;
- (d) the number of faults detected from 2015 till date and whether any fault wherein the cable is left as is where basis and power transferred back to old overhead line; and
- (e) if so, give details of location length and how long it is in this position?

SHRI ALEIXO REGINALDO LOURENCO

**EDUCATIONAL QUALIFICATIONS OF TEACHERS FOR
FOREIGN LANGUAGE**

8. WILL the Minister for Education be pleased to state:
- (a) the number of students who have opted for foreign language as third language in class VIII to XII in Government and Aided High Schools and Higher Secondary Schools in academic years 2016-2017 and 2017-2018 language-wise and class-wise details may be furnished;
 - (b) the minimum educational qualification for teachers of foreign languages at High School and Higher Secondary School level;
 - (c) whether the Government is aware that several foreign language teachers (e.g. Portuguese) do not possess requisite qualification;
 - (d) the power available with Director of Education to intervene and take corrective steps, and details of action taken in last two years in this respect;
 - (e) whether salaries or remuneration of said foreign language teachers are borne by Government;
 - (f) if so, give details thereof; and
 - (g) if not, the source of funds for payment to these teachers may be informed?

SHRI ALEIXO REGINALDO LOURENCO

APPOINTMENT OF PRINCIPALS IN COLLEGES

9. WILL the Minister for Education be pleased to state:
- (a) the list of Colleges attached to Director of Higher Education;
 - (b) which of the Colleges have Principals on regular basis and from when;
 - (c) which of the Colleges have Principals on officiating basis and from when;
 - (d) whether the post of Principals are advertised for those Colleges having Principals on officiating basis; and
 - (e) if so, details of the same?

SHRI ALEIXO REGINALDO LOURENCO

**RETIRED STAFF MEMBERS FROM AIDED INSTITUTIONS
WORKING IN SARVA SHIKSHYA ABHIYAAN**

10. Will the Minister for Education be pleased to state:

- (a) whether there are any retired staff members from aided institutions working in Sarva Shikshya Abhiyaan;
- (b) if so, furnish their names and date of joining;
- (c) whether any salary is paid to them;
- (d) if so, the amount of salary paid per month;
- (e) whether they also draw the pension;
- (f) if so, whether they are entitled to both from the same Government;
- (g) if so, state under which rule; and
- (h) if not, whether any action is initiated against them?

SHRI ALEIXO REGINALDO LOURENCO

GOA SAMAGRAHA SHIKSHA ABHIYAN

11. Will the Minister for Education be pleased to state:

- (a) whether the three centrally funded education schemes viz Rashtriya Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan and Scheme of Restructuring and Reorganisation of Teacher Education(STE) has resulted in the formation of the body in the State called Goa Samagraha Shiksha Abhiyan (GSSA);
- (b) if so, furnish the details category-wise of the present total budget of the same;
- (c) the objective behind the creation of (GSSA); and
- (d) whether there is any plan of Government for reaching subsidized and quality education to all through GSSA?

SHRI ALEIXO REGINALDO LOURENCO

**ENCROACHMENT ON GOVERNMENT PROPERTY/PROPERTY OF
EDUCATION DEPARTMENT**

12. Will the Minister for Education be pleased to state:

- (a) whether there are any encroachments on Government property granted for Educational purpose or property of Education Department property;
- (b) if so, the total number of such encroachments;
- (c) furnish the details of such encroachments; and
- (d) whether the Government is having any plans to regularize such encroachments?

SHRI ALEIXO REGINALDO LOURENCO

SCAM IN ALLOTMENT OF PLOTS IN SEZ

13. Will the Minister for Industries be pleased to state:

- (a) whether any complaint received from the then Leader of Opposition on around 02.12.2011 with regard to the alleged scam in the allotment of plots in SEZ which was forwarded to GIDC for further action;
- (b) if so, furnish the details of action taken by GIDC on the complaint and its present status of the same; and
- (c) furnish the details of the steps taken or proposed to be taken by GIDC to recover the loss from the accused/culprits involved in the alleged scam?

SHRI ALEIXO REGINALDO LOURENCO

**BENEFICIARIES UNDER VARIOUS SCHEMES IN CURTORIM
CONSTITUENCY**

14. Will the Minister for Women & Child Development be pleased to state:

- (a) the details of beneficiaries of various schemes availed by the electorates of the Curtorim Constituency in the last five years till date;
- (b) the total number of cases sanctioned, disbursed and pending till date;
- (c) furnish the details with each case, names and their addresses;
- (d) whether there is any case of Smt. Jenifa Vaz of Santemol, Raia whose money was sanctioned for Laadli Laxmi and not paid till date; and
- (e) if so, the present status of the same?

SHRI LUIZINHO FALEIRO

**VARIOUS TYPES OF DRUGS MANUFACTURED IN GOA FOR
NATIONAL AND INTERNATIONAL MARKET**

15. Will the Minister for Health be pleased to state:

- (a) the details of the various types of Drugs manufactured in Goa for National and International market;
- (b) the names and addresses of the manufacturers; and
- (c) the number of consumers who are habitual consumers and how many are initiates in Goa?

SHRI RAVI NAIK

**DETAILS OF VISITING ROUND OF SENIOR DOCTORS OF THE
GOA MEDICAL COLLEGE**

16. Will the Minister for Health be pleased to state:

- (a) whether the Goa Medical College Senior Doctors are understaffed;
- (b) whether the Senior Doctors perform only one visiting round per ward daily basis causing inconvenience to the patients and hence leaving the further medical attention at the hands of interns which lack in experience and could be addressed as wrong diagnosis as observed;
- (c) the number of check-up rounds performed by the Senior Doctors in the private rooms on day to day basis;
- (d) whether it is a fact that recently there has been irregularities in the Senior Doctors performing rounds in the private rooms of the Goa Medical College;
- (e) whether the Goa Medical College Nurses are understaffed;
- (f) whether one individual doctor/Nurse/Staff individually assigned per private room;
- (g) whether it is a fact that in the casualty ward it has been observed the presence of one C.M.O. (Chief Medical Officer) and couple of interns placed in the said ward;
- (h) whether any measures taken by the Department for examining the patients in presence of Senior Doctors with the assistance of the interns; and
- (j) the criteria adopted by the Government to keep a check on the Matrons Interns and Doctors on duty?

SHRI RAVI NAIK

**REPLACEMENT OF LADIES TOILET DOOR AND MAINTENANCE
WORK AT SUB-DISTRICT HOSPITAL PONDA**

17. Will the Minister for Health be pleased to state:

- (a) whether the Government has received estimates for replacement of ladies toilet doors and maintenance work at Sub-District Hospital Ponda;
- (b) if so, furnish the details of the estimates, date of receiving the estimates by Directorate of Health Services and the present status of the work;
- (c) whether the sewerage plant is functional; and
- (d) if not, furnish the reasons therefore?

SHRI RAVI NAIK

DEPUTATION OF STAFF TO OTHER HOSPITAL

18. Will the Minister for Health be pleased to state:

- (a) the details of staff posted at I.D. Sub District Hospital Ponda deputed at other hospitals on work assignment basis; and
- (b) the details of their names, designation and date of posting?

SHRI CHANDRAKANT KAVALEKAR

**GRANTS TO GOVERNMENT SCHOOLS AND GOVERNMENT
AIDED SCHOOLS**

19. Will the Minister for Education be pleased to state:

- (a) the details of the Goa Education Policy and grants provided to the Government Schools and Government Aided Schools in Goa;
- (b) the total number of Pre-Primary, High Schools, Middle Schools, Higher Secondary's, Colleges newly opened in Goa, Constituency wise since 01/04/2015;
- (c) the details in terms of names of the institutions, their management and strength of the students year-wise;
- (d) the details of number of regular staffs and contractual staffs along with their names and addresses, grants and other facilities provided by the Government, till date;
- (e) whether the Government had institutions in the neighbouring/same locality at the time of opening of new Schools;
- (f) whether the NOC from these institutions were sought by the Government;
- (g) if so, furnish the details of the same; and
- (h) whether the opening of new Schools resulted in reducing strength of other schools in the periphery?

SHRI CHANDRAKANT KAVALEKAR

COIR CENTRES IN THE STATE

20. WILL the Minister for Textile & Coir be pleased to state:

- (a) the total number of Coir Centres operating in the State of Goa;
- (b) furnish details of coir centres operating in rented premises;
- (c) furnish details of monthly rent paid to each Coir Centre which are operating in rented premises;
- (d) furnished detail number of coir centres whose rent is pending; and
- (e) the steps taken to clear the rent of each pending Coir Centre and time frame by which all pending rent will paid?

SHRI CHANDRAKANT KAVALEKAR

**FINANCIAL ASSISTANCE TO ECONOMICALLY BACKWARD
SENIOR CITIZENS**

21. WILL the Minister for Social Welfare be pleased to state:

- (a) whether the Government is providing financial assistance to the economically backward senior citizens and disabled in the State;
- (b) if so, whether the Government had proposed to provide additional Rs. 500/- as medical assistance only to those who are having health related issues as certified by the Head of Department;
- (c) the total number of applications Constituency wise received from 01-04-2015 by the Government for such additional assistance;
- (d) the number of the applications, Constituency wise considered and or approved for such additional financial assistance;
- (e) whether the scheme is approved and notified;
- (f) if so, provide the copy of notification and reasons for not implementing the same till date; and
- (g) whether the Government would sanction and provide such increased financial benefits?

SHRI CHANDRAKANT KAVALEKAR

SHORTAGE OF MANPOWER IN HEALTH DEPARTMENT

22. WILL the Minister for Health be pleased to state:

- (a) whether all the Government Hospitals, Health Centres are sufficiently equipped with machinery and trained/skilled as well as unskilled manpower;
- (b) the plans of the Government to overcome shortage of manpower, if any, to improve services to the people;
- (c) provide details in terms of actual manpower required unit wise, vis a vis the actual at work on regular/contact basis; and
- (d) provide list of all vacancies pending in Health Departments, Government Hospitals, Health Centres or other Department under Ministry of Health in Goa?

SHRI CHANDRAKANT KAVALEKAR

ATTENDANCE OF EMPLOYEES IN GIDC

23. WILL the Minister for Industries be pleased to state:

- (a) the total number and names of employees working in GIDC including those on deputation from Government appointed on daily wages or contract or through a contractor;

- (b) list of the official or staff working in GIDC including those on deputation from Government appointed or daily wages or contract or through a contractor, who have been exempted from registering their attendance by any means;
- (c) the details of the authority or officials who have exempted such official in registering their attendance, copy of the order or circulars etc. in case the Government has exempted any officials on deputation to register their attendance;
- (d) the details of the officials who have been entrusted with the work of verifying attendance list of the officials/staff who have been found coming late or going earlier and are not following official timings including the staff on deputation since January 2018 till date; and
- (e) the action taken or proposed against such officials/staff by GIDC?

SHRI CHANDRAKANT KAVALEKAR

PLOTS AUCTIONED BY GIDC

24. WILL the Minister for Industries be pleased to state:

- (a) the total area developed in each Industrial Estate since the year 2012 till date;
- (b) the total number of plots created with numbers in each industrial estate;
- (c) the total number of plots with numbers marked for institutions, service industry or commercial activity or plug and play in each industrial estate or area of GIDC;
- (d) the total number of plots and number of plots auctioned by GIDC since 2012 till date;
- (e) the details of any Industrial undertakings plots allotted to institutions, service industry, or commercial activity in GIDC; and
- (f) the reasons for not auctioning the plots marked for institutions, service industry, and commercial activity in GIDC?

SHRI CHANDRAKANT KAVALEKAR

ALLOTMENT OF PLOTS TO FAMILY MEMBERS OF GOVERNMENT SERVANTS

25. WILL the Minister for Industries be pleased to state:

- (a) the number of relatives and friends of employees of the Government and GIDC have taken plots of GIDC;
- (b) in case any report made by any committee or directors or officials in the matter of allotment of plots in the names of relatives of the employees of GIDC or Government, copy be provided;

- (c) the action taken by GIDC or the Government against the relatives or employees of GIDC or the Government;
- (d) whether any action has been taken against the officials and staff of GIDC who were part of the allotment process of allotting plots to the family members of GIDC and Government officials;
- (e) whether any plots has been surrendered by any of the family members or GIDC officials
- (f) the names of the officials of GIDC and the Government whose family members/relatives have been allotted plots by GIDC along with area, plot number, purpose
- (g) whether these benami transactions are punishable under the Benami Transaction Act in force in India and Goa
- (h) the details of any disciplinary proceeding against any of the employees of GIDC or Government and their present status heading in the matter of allotment of plots by GIDC to family members and relatives of the employees of GIDC and Government; and
- (i) whether the Government is aware of the judgment passed by the Hon'ble Supreme Court in criminal appeal in 253 of 2017 Neerayadav V/S CBI?

SHRI CHANDRAKANT KAVALEKAR

**AMOUNT SPENT BY GIDC TOWARDS SEND OFF FUNCTIONS ON
RETIRING OFFICERS**

26. WILL the Minister for Industries be pleased to state:

- (a) the amount spent by GIDC towards send off functions of retiring employees;
- (b) whether send off is official or private function;
- (c) the total number of retired employees and amount spent for the send off functions;
- (d) the total number of retiring employees for the year 2018 to 2028; and
- (e) since which year the amount has been spend by GIDC with dates and details of the Board decision be provided?

SHRI CHANDRAKANT KAVALEKAR

AMOUNT COLLECTED FROM SEZ ALLOTEES

27. WILL the Minister for Industries be pleased to state:

- (a) the payment to be proposed to be made to SEZ allottees by GIDC;
- (b) land in Sq. mts allotted to the SEZ allottees in each Industrial Estate and name of the allottees;

- (c) the total amount collected by GIDC from the SEZ allottee;
- (d) the total amount available with GIDC from the amount collected;
- (e) the total amount proposed to be paid by GIDC with interest to the allottees of SEZ;
- (f) the total amount of short fall of payment faced by GIDC; and
- (g) the provisions made by GIDC or the Government of Goa to meet the short fall?

SHRI CHANDRAKANT KAVALEKAR

DIRECTIONS ISSUED BY GIPB

28. WILL the Minister for Industries be pleased to state:

- (e) whether any directions are issued by Goa Investment Promotion Board to GIDC for allotment of land;
- (f) the total land with plot numbers allotted by GIDC in each of the Industrial Estate/ areas as per the direction or recommendation of GIDC;
- (g) quote the provisions under the Goa Investment Promotion Act, 2014 which empowers the Goa Investment Promotion and facilitation Board to direct or recommend to GIDC allotment of its land to Industries;
- (h) whether any of the plots or land was advertised to the public before any directions or recommendations were issued by GIPFB to GIDC; and
- (i) whether any industrial undertaking plots have been allotted to any other type of Industry by GIDC as per recommendation or direction by GIPFB?

SHRI CHANDRAKANT KAVALEKAR

ALLOTMENT OF PLOT NO B25-26/08 AT KUNDAIM INDUSTRIAL ESTATE

29. WILL the Minister for Industries be pleased to state:

- (a) whether plot No. B-25-26/08 at Kundaim Industrial Estate is allotted to M/s Prasad Enterprises by GIDC;
- (b) the date of creation of plot;
- (c) the total number of applications received with name and nature of their industry for the Plot B-25-26/08;
- (d) date of application and the nature of industry specified by M/s Prasad Enterprises;
- (e) whether the plot B-25-26/08 has been earmarked by GIDC for industrial undertaking or institution or service industry or commercial activity;

- (f) whether all the documents were submitted by the applicant at the time of scrutiny;
- (g) nature of industry considered by the screening committee and the Managing Director of GIDC, copy of allotment order and the purpose of industry of Prasad Enterprises;
- (h) how are industrial undertaking plots has been allotted to an industry other than industrial undertaking;
- (i) copy of definition of manufacturing activity/ industrial activity in any of the regulations of GIDC to be provided; and
- (j) quote the provisions empowering the Boards of Directors to take any decision in the matter of allotment of plots under GIDC allotment regulation?

SHRI CHANDRAKANT KAVLEKAR

UPLOADING OF MINUTES ON WEBSITE

30. WILL the Minister for Industries be pleased to state:

- (a) whether GIDC believes in transparency of its functioning and decision process;
- (b) the reasons for GIDC to stop uploading of its minutes and decision on its official website for information of the general public; and
- (c) the details of the PIO of GIDC?

SHRI FRANCISCO SILVEIRA

INSTALLATION OF AERIAL BUNCH CABLES IN ST. ANDRE

31. WILL the Minister for Power be pleased to state:

- (a) whether the proposed aerial bunch cabling in villages of Agacaim, Neura and Siridao in St. Andre Constituency has been completed;
- (b) when was the work tendered and work order issued;
- (c) the time frame for the completion of the work; and
- (d) the name of the agency to whom the work is tendered?

SHRI FRANCISCO SILVEIRA

CONVERSION OF 33KV 400 SQMM OVERHEAD SINGLE CIRCUIT

32. WILL the Minister for Power be pleased to state:

- (a) whether the estimates of conversion of 33kv 400 sqmm overhead Pilar single circuit line to underground network by laying underground cable from Bambolim to Pilar substation have been approved by the Government;
- (b) when will the estimates be sanctioned;
- (c) when the work will be tendered;

- (d) the time frame for its completion; and
- (e) whether the Government is aware of the urgency of this work which needs to be completed, at an early date for providing improved power supply to St. Andre Constituency?

SHRI FRANCISCO SILVEIRA

ERECTION OF 100 KV DTC

33. WILL the Minister for Power be pleased to state:

- (a) whether the work of erection of 3 number of 100kv DTC along with associated 11 kv/LT at Pilar and Batim under renovation and improved scheme has been tendered;
- (b) if so, the name of agency to whom work is tendered;
- (c) when will the work order be issued; and
- (d) the time frame for the completion of the work?

SHRI FRANCISCO SILVEIRA

SHIFTING OF ELECTRICAL LINES

34. WILL the Minister for Power be pleased to state:

- (a) the reasons for shifting of electrical lines from Bambolim Substation to Agacaim Police Station is proceeding at slow pace;
- (b) the time frame for the completion of this work;
- (c) name the agency to whom the work is tendered;
- (d) the action the Government propose to take against this erring contractor for the delay; and
- (e) when will this work be completed?

SHRI FRANCISCO SILVEIRA

ENHANCING OF FINANCIAL ASSISTANCE TO SHG

35. WILL the Minister for Education be pleased to state:

- (a) whether the Government propose to enhance the financial assistance to SHG for providing a more nutritious Mid-Day Meal to School students;
- (b) whether the Government is aware that most students of higher classes skip mid-day meals due to poor quality of food supplied;
- (c) whether the Government is aware that suppliers of mid-day meals supply less quantity of food items; if so, reasons thereof; and
- (d) whether the Government has appointed any agency to check the quality and quantity of mid-day meals supplied to Schools; specify?

SHRI FRANCISCO SILVEIRA

REPLACEMENT OF DAMAGED POLES AND LT LINES
IN ST ANDRE

36. WILL the Minister for Power be pleased to state:

- (a) the estimates prepared for St. Andre Constituency by the Government for replacing damaged poles and old LT lines;
- (b) whether the estimates have been cleared and the work tendered and work order issued; and
- (c) the time frame for the completion of the work?

SHRI FRANCISCO SILVEIRA

CORRODED POLES IN ST. ANDRE

37. WILL the Minister for Power be pleased to state:

- (a) whether the Government has conducted a survey of old and corroded electricity poles which need replacement in St. Andre Constituency;
- (b) whether the Government propose to replace all the electricity poles from St. Andre Constituency; if so, the time frame; and
- (c) whether the Government will shift the road side electricity poles from St. Andre Constituency which pose danger to vehicular traffic; the time frame for the replacement?

SHRI FRANCISCO SILVEIRA

MANPOWER OF POWER DEPARTMENT

38. WILL the Minister for Power be pleased to state:

- (a) whether the Government has sufficient manpower to efficiently serve the Electricity Department;
- (b) the number of staff appointed with designation-wise and division-wise for the last 3 years and the number of the staff likely to retire by 01/01/2019;
- (c) whether the Bambolim Div and Rural Sub-Centres of the Power Department are understaffed; and
- (d) if so, whether the Government has plans to appoint more Linemen and Helpers to serve the Department in St. Andre Constituency give details?

SMT. JENNIFER MONSERRATE

**COMPLAINTS RECEIVED BY PUBLIC GRIEVANCES
DEPARTMENT**

39. WILL the Minister for Public Grievances be pleased to state:

- (a) the number of Public complaints received by the Government at Public Grievance Department in the year 2016- 2017 and till date; give details Constituency-wise; and
- (b) the action taken by the Government?

SMT. JENNIFER MONSERRATE

IMPLEMENTATION OF SERVICE GUARANTEE ACT

40. WILL the Minister for Public Grievances be pleased to state:

- (a) whether Service Guarantee Act is in operation in the State of Goa;
- (b) the number and type of services guaranteed under this Act; and
- (c) give details with monitoring system adopted by Government to implement these Act?

SMT. JENNIFER MONSERRATE

SCHEMES UNDER CRAFTSMEN TRAINING DEPARTMENT

41. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the number of schemes available under the Craftsmen Training Department; give details; and
- (b) give details of the benefits to the students, teachers and rent to the owners?

SMT. JENNIFER MONSERRATE

TRADES INTRODUCED IN ITI

42. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the number of the trades introduced in ITIs in State of Goa;
- (b) whether the Government have introduced any new trades in ITIs from March, 2017 till date; and
- (c) if so, give details of trade and location of ITI Centre?

SMT. JENNIFER MONSERRATE

FUNDS ALLOTTED AND UTILIZED BY THE CRAFTSMEN TRAINING DEPARTMENT

43. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the total funds allotted to the Craftsmen Training Department for the year 2016-2017 till date; and
- (b) the total funds utilized by the Craftsmen Training Department?

SMT. JENNIFER MONSERRATE

GRIHA AADHAR CASES

44. WILL the Minister for Women & Child Development be pleased to state:

- (a) the number of Griha Aadhar cases sanctioned and not paid till date;
- (b) if so, give details Constituency-wise;
- (c) whether any Griha Aadhar beneficiaries have not been paid from 1st April 2017, till date; and
- (d) if so, give details Constituency-wise?

SMT. JENNIFER MONSERRATE

PENDING PROPOSALS

45. WILL the Minister for Women & Child Development be pleased to state:

- (a) whether the Government has any pending proposals of Anganwadi building in the State of Goa; and
- (b) if so, give details?

SMT. JENNIFER MONSERRATE

NUMBER OF LAADLI LAXMI APPLICATIONS SANCTIONED

46. WILL the Minister for Women & Child Development be pleased to state:

- (a) the number of Laadli Laxmi applications sanctioned and issued sanction letters and not paid from March 2017 till date; give details Constituency-wise; and
- (b) the reasons for pendency?

SMT. JENNIFER MONSERRATE

DETAILS OF LAADLI LAXMI SCHEME

47. WILL the Minister for Women and Child Development be pleased to state:

- (a) the number of application received under Laadli Laxmi Scheme from 1st April 2017 till date;
- (b) the number of application sanctioned;
- (c) the number of application pending and rejected;
- (d) the reasons for pendency; and
- (e) the budget allocation for the year 2017-2018 and amount spent?

SMT. JENNIFER MONSERRATE

FUNDS ALLOTTED TO THE WOMEN AND CHILD DEVELOPMENT

48. WILL the Minister for Women and Child Development be pleased to state:

- (a) the total funds allotted to the Department for the year 2017-2018; and
- (b) the total amount utilized?

SMT. JENNIFER MONSERRATE

DETAILS OF DSS APPLICATIONS SANCTIONED IN THIVIM/TALEIGAO CONSTITUENCY

49. WILL the Minister for Social Welfare be pleased to state:

- (a) the number of DSS applications sanctioned in Thivim and Taleigao Constituency, with details thereof;
- (b) the details of pending applications; and
- (c) the reasons for pendency?

SMT. JENNIFER MONSERRATE

DETAILS OF NEW SCHEMES IN SOCIAL WELFARE DEPARTMENT

50. WILL the Minister for Social Welfare be pleased to state:

- (a) whether the Government has introduced any new schemes in Social Welfare Department from March 2017 till date;
- (b) if so, details of the schemes; and
- (c) the details of the beneficiaries till date?

SMT. JENNIFER MONSERRATE

DETAILS OF SURVEY OF DSS AND ALLIED SCHEMES IN STATE

51. WILL the Minister for Social Welfare be pleased to state:

- (a) whether the Government has appointed special person to carryout Survey of DSS and allied scheme in State of Goa; and
- (b) the steps the Government has taken to control wrong survey of DSS and allied beneficiaries?

SMT. JENNIFER MONSERRATE

FUND ALLOTTED TO THE SOCIAL WELFARE DEPARTMENT

52. WILL the Minister for Social Welfare be pleased to state:

- (a) the total funds allotted to the Department for the year 2017-2018; and
- (b) the total amount utilized?

SMT. JENNIFER MONSERRATE

DETAILS OF DSS APPLICATIONS PENDING

53. WILL the Minister for Social Welfare be pleased to state:

- (a) the number of DSS applications pending with the Government; and
- (b) furnish details Constituency-wise?

SHRI ANTONIO FERNANDES

POLICY ON MEDIUM OF INSTRUCTION

54. WILL the Minister for Education be pleased to state:

- (a) whether the Government has finalized the Medium of Instruction policy; and
- (b) if so, the details thereof?

SHRI ANTONIO FERNANDES

STUDY OF RATES PER UNIT IN OTHER STATES

55. WILL the Minister for Power be pleased to state:

- (a) whether the Government has done study on the unit rate of electricity supplied to consumers in other states; and
- (b) if so, the details State-wise, rate per unit of power for domestic use?

SHRI ANTONIO FERNANDES

STATUS OF WORKS IN CONSTITUENCIES

56. WILL the Minister for Power be pleased to state:

- (a) the status of progress of work undertaken during the past three years and expenditure incurred to carry out those works in various Constituencies to provide uninterrupted power supply to consumers in all Constituencies of Goa; and
- (b) the details Constituency-wise, such as feeder tripping instances, over current, enhancement of transformer, reconditioning of power transformer, aerial bunch cabling, etc.?

SHRI ANTONIO FERNANDES

CO-OPERATIVE CREDIT SOCIETIES OPERATING IN THE STATE

57. WILL the Minister for Co-operation be pleased to state:

- (a) the details of all Co-operative Credit Societies operating in the State;
- (b) give details such as registered name, address, names of present directors, total amount of deposits and total loan amount outstanding as on 31st March, 2018; and
- (c) the names of those societies which have shown net losses consecutively during the last three financial years and steps taken by the Government to safe guard the interest of depositors?

SHRI DAYANAND SOPTE

PRESENT STATUS OF PROPOSED SUB-STATION AT MANDREM

58. WILL the Minister for Power be pleased to state:

- (a) the present status of 33/11 KV, 2X10 MVA power Sub-Station proposed at Mandrem in Mandrem Constituency;
- (b) whether work is tendered;
- (c) if so, give details such as:
 - (i) the name of the agency;
 - (ii) the copy of tender;
- (d) if not, the reasons therefore; and
- (e) the time frame by which the project will be completed?

SHRI DAYANAND SOPTE

STATUS OF APPLICATIONS UNDER DAYANAND SOCIAL SECURITY SCHEME IN MANDREM CONSTITUENCY

59. WILL the Minister for Social Welfare be pleased to state:

- (a) the number of applications received under Dayanand Social Security Scheme from Mandrem Constituency from 01-01-2016 till date;
- (b) furnish the names, addresses, date of application received etc.;
- (c) the number of applications sanctioned under Dayanand Social Security Scheme from 01-01-2016 till date;
- (d) furnish their names, addresses, date of application sanctioned etc.;
- (e) the number of applications pending under Dayanand Social Security Scheme till date;
- (f) furnish their names, addresses, date of application received etc.;
- (g) the details with reasons for pendency and the time required for sanctioning the pending applications; and
- (h) the details of the applications which are rejected and the reasons for such rejections?

SHRI DEEPAK PRABHU PAUSKAR

BENEFICIARIES OF GRIHA AADHAR AND LAADLI LAXMI SCHEME FROM SANVORDEM CONSTITUENCY

60. WILL the Minister for Women & Child Development be pleased to state:

- (a) the number of sanction orders under Griha Aadhar and Laadli Laxmi Scheme issued to applicants from Sanvordem Constituency from August, 2017; and
- (b) the details of pending cases of Griha Aadhar and Laadli Laxmi Scheme since August, 2017, with reasons for pendency?

SHRI FILIPE NERI RODRIGUES

WORKS UNDERTAKEN IN VELIM CONSTITUENCY

61. WILL the Minister for Power be pleased to state:

- (a) whether the repairs and improvement works are undertaken in the jurisdiction of Velim Constituency;
- (b) if so, give details such as name of work, cost of work and name of the agency, the status as on date and payment made to the agency for works already executed;
- (c) name of the villages which are not included in this scope of work in the jurisdiction of Velim Constituency;

- (d) whether the Government is aware that various other villages require immediate such repairs and improvement;
- (e) if so, the action proposed as on date for the remaining villages of Electricity sections;
- (f) the Works Division which will take action to repair and improve the existing outdated transformers and conductors for efficient supply of power to the consumers of Velim Constituency; and
- (g) the number of proposals prepared for such works with its estimated cost and likely date of taking up the works by the concerned works Division?

SHRI DIGAMBAR KAMAT

RTI APPLICATIONS RECEIVED BY ESG

62. WILL the Minister for Information & Publicity be pleased to state:

- (a) the details of RTI applications received by the Public Information Officer (PIO) of Entertainment Society of Goa (ESG) from April, 2015 till date;
- (b) give copies of applications with details such as name of applicant, date of application and details of information sought etc.;
- (c) whether the PIO of ESG provide replies to all RTI applications received from April, 2015 till date; if so, give details;
- (d) whether any applicant appealed before the First Appellate Authority of ESG; if so, give details of all such applications from April, 2015 till date; and
- (e) whether the Entertainment Society of Goa did not reply to any of the RTI applications received from April, 2015 till date; give details of all such applications with reasons for not providing the replies?

SHRI DIGAMBAR KAMAT

INTERNATIONAL FILM FESTIVAL OF INDIA

63. WILL the Minister for Information & Publicity be pleased to state:

- (a) the years-wise details of the expenditure incurred on International Film Festival of India from the year 2012 till 2017;
- (b) the year-wise details of the sponsorship received for International Film Festival of India from the year 2012 till 2017;
- (c) the year-wise details of the contribution received from the Ministry of Information and Broadcasting, Government of India and Directorate of Film Festival for International Film Festival of India from the year 2012 till 2017;

- (d) the year-wise details of the fees received from the delegate registration for International Film Festival of India from the year 2012 till 2017;
- (e) the year-wise details of the Goan delegates who have registered for International Film Festival of India from the year 2012 till 2017; and
- (f) the year-wise details of Goan Producers films screened in the International Film Festival of India from the year 2012 to 2017?

SHRI DIGAMBAR KAMAT

PRINTING OF GOVERNMENT DIARIES

64. WILL the Minister for Information and Publicity be pleased to state:

- (a) whether the Government diaries have been printed by the Government from the year 2016 till date;
- (b) if so, give year-wise details of the name of the contractor that printed the diaries along with the bill raised for printing the same and payments made to them with details thereof; and
- (c) the year-wise details of the names of the organizations/individuals/political parties that have been allotted diaries till date with details thereof?

SHRI DIGAMBAR KAMAT

PRINTING OF GOVERNMENT CALENDARS

65. WILL the Minister for Information & Publicity be pleased to state:

- (a) whether the Government calendars have been printed by the Government from 2016 till date;
- (b) if so, give year-wise details with name of the contractor who printed the calendars along with the bills raised for printing the same and payments made to them with details thereof; and
- (c) the year-wise details with names of the organizations/individuals/political parties that have been allotted calendars till date with details thereof?

SHRI DIGAMBAR KAMAT

SANCTIONED APPLICATIONS FOR POWER LOAD

66. WILL the Minister for Power be pleased to state:

- (a) the number of applications received by the Government for sanction of different categories of power load;

- (b) the Division-wise details such as dates of application, names of the applicants, the quantum and type of load applied from 01-01-2016 till date;
- (c) the number of applications sanctioned with details such as names of applicants and date of sanction;
- (d) the number of applications pending with details thereof; and
- (e) the procedure adopted for sanctioning of the load and the authority empowered to sanction the load under the Electricity Act?

SHRI DIGAMBAR KAMAT

POLICY FOR GOVERNMENT ADVERTISEMENTS

67. WILL the Minister for Information & Publicity be pleased to state:

- (a) the details of the policy of the Government for release of Government Advertisement;
- (b) the total amount spent from 01/01/2016 till date;
- (c) the Departments with details of advertisements released from 01/01/2016 till date; name of the Publication/Agency etc. for advertisement, amount sanctioned etc.; and
- (d) the total payments made, till date?

SHRI DIGAMBAR KAMAT

NON POLLUTING INDUSTRIES IN THE STATE

68. WILL the Minister for Industries be pleased to state:

- (a) the number of non-polluting Industries that have started in Goa from 01/01/2016 till date;
- (b) furnish details with names and addresses of the Industries, name and addresses of the owners, location of sites, total area of the plot actual built up area, names of the products produced, number of workers/employees working;
- (c) whether the Government has any plans to set up more non-polluting Industries in the State to minimize the employment problem; and
- (d) if so, the details thereof?

SHRI DIGAMBAR KAMAT

MORGUE AT HOSPICIO/T.B.HOSPITAL, AT MARGAO

69. WILL the Minister for Health be pleased to state:

- (a) the present status of the Morgue at the Hospicio/T.B. Hospital at Margao;
- (b) the number of existing slots, as on date;
- (c) the number of slots in working condition as on date;
- (d) the number of slots non-functional and since when;
- (e) the time frame by which the non-functional slots will be repaired and put to use; and
- (f) whether the Morgue at ESI Hospital started functioning as promised in the last Assembly Session?

SHRI DIGAMBAR KAMAT

**TENDERS FLOATED BY ELECTRICITY DEPARTMENT FOR
WORKS ABOVE FIVE CRORES**

70. WILL the Minister for Power be pleased to state:

- (a) the number of tenders floated by the Government from 01/01/2016 till date for works costing more than 5 crores;
- (b) the details, with name of the work, location, date of commencement and completion of work, name of the Consultant with address, names of the contractors with address and status of each work;
- (c) the estimated value of each work, with the details of the estimated value put to tender, value of work order issued and amount paid till date;
- (d) the details of tendering process with copies of tender notices, name of bidders who quoted with value of each bid quoted, copy of minutes of Tender Committee/Board recommending the name of the lowest bidder and copy of the file noting approving the tender; and
- (e) the number of cases wherein the lowest bidder has not been considered and the reasons therefor?

SHRI DIGAMBAR KAMAT

**CRITERIA ADOPTED TO AVAIL VARIOUS SCHEMES UNDER
CRAFTSMEN TRAINING DEPARTMENT**

71. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the details of the number of schemes available with the Craftsmen Training Department;
- (b) the criteria to avail each of these schemes and whether the subsidy is available;
- (c) the number of applications received to avail these schemes from Margao Constituency with details such as name, addresses of the applicant and name of the scheme applied;
- (d) whether any applications are pending, if so, the reasons for pendency;
- (e) the number of applications from Margao Constituency who were the beneficiaries of the scheme; and
- (f) the time frame fixed by the Government to sanction these schemes with details Scheme-wise?

SHRI DIGAMBAR KAMAT

**WORKS UNDERTAKEN BY INDUSTRIAL DEVELOPMENT
CORPORATION**

72. WILL the Minister for Industries be pleased to state:

- (a) the number of works undertaken by IDC at various Industrial Estates from 1/01/2016 till date costing more than 2 crores;
- (b) the Industrial estate-wise details with name of work, name and addresses of contractors, date of commencement and completion;
- (c) the list of works that have been completed and if pending; the reasons for pendency; and
- (d) the details of the action IDC has initiated on each incomplete work?

SHRI DIGAMBAR KAMAT

INCREASE IN POWER TARIFF IN THE STATE

73. WILL the Minister for Power be pleased to state:

- (a) whether the Government has increased the power tariff since 01/04/2012 till date;
- (b) if so, the year-wise details for domestic, commercial and industrial use separately; and
- (c) furnish a copy of the notification issued towards increasing power tariffs in Goa?

SHRI DIGAMBAR KAMAT

**INSTALLATION OF ELECTRICAL METERS IN MARGAO
CONSTITUENCY**

74. WILL the Minister for Power be pleased to state:

- (a) the number of Meters installed by Electricity Department in Margao Constituency till date; with the details domestic, commercial and for industrial use separately;
- (b) the total revenue generated per month, the details domestic-wise commercial-wise and industrial-wise separately;
- (c) the stock of various categories of Meters available with the Government Div IV; and
- (d) whether there are complaints of meter not being available even when required for test check?

SHRI DIGAMBAR KAMAT

LADDER MOUNTED VEHICLES IN MARGAO CONSTITUENCY

75. WILL the Minister for Power be pleased to state:

- (a) the number of ladders mounted vehicles available with the Electricity Department in Margao Constituency at present;
- (b) the details such as name, make and model of the vehicle, registration number of the vehicle, number of staff engaged per vehicles;
- (c) the details and the year in which this LMV was given by the Government to the Electricity Department in Margao;
- (d) whether more vehicles of such type are required for smooth functioning of various works of Electricity Department in Margao; and
- (e) if so, the steps taken by the Government to fulfil the demand?

SHRI WILFRED D'SA

**WAIVING OF LOAN SANCTIONED BY GOA KHADI VILLAGE
INDUSTRIES BOARD**

76. WILL the Minister for Industries be pleased to state:

- (a) the details of loans sanctioned by Goa Khadi & Village Industries Board in the year 1987-1988, 1988-89, 1989-90;
- (b) the name & address of the Beneficiaries and amount sanctioned;
- (c) give details of non-payment of sanctioned loan till today with interest and Penal interest;
- (d) give details of beneficiaries who are expired, till today;

- (e) whether the Government is aware that, at the time of disbursement of loan, beneficiaries were informed as loan or financial grants;
- (f) whether Government can recommend this matter to Union Minister for Finance to waive off the over dues, till today;
- (g) whether any proposal / recommendation sent to Union Minister for finance to waive off the loan amount;
- (h) if so, give copy of recommendations;
- (i) whether any letter received by Goa Khadi Village Industries Board from Reserve Bank of India or Union Minister for Finance or Prime Minister office asking for details of overdue amount for consideration to waive off the said amount; and
- (j) if so, furnish the copy of the letter?

SHRI WILFRED D'SA

COMPLAINTS ON POWER CONSUMPTION CHARGES

77. WILL the Minister for Power be pleased to state:

- (a) the details of Complaints received from the public from 01/04/2017 till date at Sub Div. III, Div. XIV;
- (b) furnish the copy of complaints received;
- (c) give details of complaints received for over charging the power consumption charges;
- (d) the name and addresses;
- (e) whether over charging amount is rectified and difference amount waived off;
- (f) whether any separate cell is formed in the Division to check the complaints against High Consumption Charges;
- (g) if so, furnish details; and
- (h) if not, the action the Government will take to monitor the overcharging of electricity bill to domestic consumers?

SHRI WILFRED D'SA

UNDERGROUND CABLING IN THE VILLAGES

78. WILL the Minister for Power be pleased to state:

- (a) whether the Government is aware that the work of conversion of overhead LT lines to underground cables in the Villages of Nuvem, Verna, Nagoa, Loutulim, Camorlim has not been completed;
- (b) if so, the details of the quantum of the balance works to be completed;

- (c) the details of the consumers whose existing overhead service connections are not yet converted to underground cable system;
- (d) give the name of consumer, location address, load and reasons for not completing the works; and
- (e) the number of service connections, change of name / tariff, complaints and other cases pending in each sub-division office beyond the time limit?

SHRI WILFRED D'SA

CONSTRUCTION OF 10 BEDDED HOSPITAL AT LOUTOLIM

79. WILL the Minister for Health be pleased to state:

- (a) the number of staff/ duties / timing of Sub Health Centre at Loutolim;
- (b) whether Additional Land is available at Sub-Health Centre Loutolim;
- (c) if so, the total area not utilized;
- (d) whether any proposal is received for construction of 10 bedded Hospital at Sub-Health Centre Loutolim;
- (e) if so, furnish details;
- (f) the course of action the Government will take for construction of 10 bedded Hospital at Loutolim;
- (g) if private companies propose to undertake the construction of 10 bedded Hospital at Loutolim, the Government formalities required to be completed; and
- (h) whether the Government will give NOC to Private Companies; if so, furnish details?

SHRI NILESH CABRAL

PAINTING OF INTERNAL WALLS OF GMC

80. WILL the Minister for Health be pleased to state:

- (a) whether any proposal has been sent / prepared to paint the internal walls of any wards of GMC;
- (b) if so, furnish details;
- (c) the details of the internal painting works undertaken in GMC during the last 3 years; give details such as name of ward / unit painted, month and year of painting, amount spent on said work; and
- (d) whether the Government is aware that some of the walls of wards / units in GMC are very shabby and need urgent painting?

SHRI NILESH CABRAL

**APPLICATIONS RECEIVED FOR MEDICLAIM / MEDICAL
REIMBURSEMENT**

81. WILL the Minister for Health be pleased to state:

- (a) the total number of applications for mediclaim/ medical reimbursement that have been rejected during last 3 years; furnish details like name of the applicant, amount sought for, reasons for rejecting the claim;
- (b) the details of medical claims settled / reimbursed during last 3 years where such facilities were available in Goa; furnish details like name of applicant, amount paid , name and address of the hospital where the applicant received treatment;
- (c) the total number of requests that have been rejected during last 3 years because the applicant did not take approval of the Department prior to proceeding for treatment or took treatment outside Goa or outside Goa State Run hospitals without taking approval for mediclaim/ medical reimbursement; furnish details like Name of the applicant, amount sought, treatment at which hospital etc.; and
- (d) the total number of requests that have been sanctioned during last 3 years where the applicant did not take approval of the Department prior to proceeding for treatment or took treatment outside Goa or outside Goa State Run hospitals without taking approval for mediclaim/ medical reimbursement; furnish details like name of the applicant, amount sought and amount sanctioned, treatment at which hospital etc.?

SHRI RAJESH PATNEKAR

SUPER SPECIALITY FACILITIES AT GMC

82. WILL the Minister for Health be pleased to state:

- (a) the number of super speciality OPD conducted in GMC; give the details week wise and day wise for the last one year;
- (b) the number of doctors conducted this OPD; give details with the list of doctors in super speciality Departments;
- (c) the number of patients visit this OPD; give week wise details for the last one year;
- (d) whether the department is aware that the number of patients that come for this OPD; are more and it creates a chaotic situation during this OPD; the action taken by the Government;

- (e) the sitting area and sitting benches are less compared to the number of patients that visit this OPD; the measures taken to solve this problem;
- (f) whether the Department intends to increase the number of OPD days per week so that all the patients avail this OPD without any chaos; if so, furnish details; and
- (g) the average wait period for a patient to get his MRI and CT scan done in GMC; furnish details?

SHRI RAJESH PATNEKAR

PMJAY SCHEME IN THE STATE

83. WILL the Minister for Health be pleased to state:

- (a) the number of Jan Aushadi Kendra setup under PMJAY scheme in the State; furnish details; and
- (b) the implementation of the said scheme in the state; furnish details ?

SHRI RAJESH PATNEKAR

NEW FACILITIES PROVIDED TO BICHOLIM PHC

84. WILL the Minister for Health be pleased to state:

- (a) the new facilities provided to the Bicholim PHC after January, 2017; furnish details;
- (b) the details of the contract the Department has with GVK (EMRI); furnish details;
- (c) whether the issues of the EMRI ambulance drivers and attendants is addressed and resolved properly; if so, furnish details; and
- (d) the details of the drivers and medical attendants in all GVK EMRI ambulances?

SHRI RAJESH PATNEKAR

NUMBER OF SEATS IN COLLEGES AND FEES

85. WILL the Minister for Education be pleased to state:

- (a) whether the Government is satisfied with the number of seats available for admitting new pupil in various courses in various colleges and various courses across Goa;
- (b) if so, give details of the seats available across Colleges, College wise, and category wise;
- (c) whether the Government intends to increase the number of seats in any such course/College; give details; whether any such demand/representation was made;

- (d) the number of seats available in Goa College of Art;
- (e) whether there is a proposal or a demand to increase the number of seats; the courses are taught in this college; furnish details with list of faculty; and
- (f) the total students enrolled for last 5 years and number of students passed out from college in last 5 years; furnish details course wise?

SHRI RAJESH PATNEKAR

MEETING OF GOA INVESTMENT PROMOTION AND FACILITATION BOARD

86. WILL the Minister for Industries be pleased to state:

- (a) the list of members of Goa Investment Promotion and Facilitation Board;
- (b) the total number of meetings held since June 2017 till date by the Goa Investment Promotion and Facilitation Board;
- (c) the details of the list of approvals granted for the various projects placed before the Board, since June 2017; and
- (d) whether the Board has set up any committee to tour existing industries/establishments in the State and to promote absorption of Goan youths into industry and work?

SHRI RAJESH PATNEKAR

FEES FOR NON-GOAN PATIENTS AT GMC

87. WILL the Minister for Health be pleased to state:

- (a) whether the Government has made compulsion for payment of minimal amount of fees for taking benefits of the various facilities at GMC Bambolim for non-Goan people/patients;
- (b) if so, since when the same is made compulsory;
- (c) the reasons for such decision;
- (d) the amount that is charged from the patients;
- (e) the amount collected by the Government from such fees; and
- (f) whether any rules/guidelines have been put forth for collection of such fees from non-Goans?

SHRI RAJESH PATNEKAR

FINANCIAL ASSISTANCE FOR FILMS

88. WILL the Minister for Information and Publicity be pleased to state:

- (a) the total number of beneficiaries and the amount of financial assistance granted under the Goa Scheme of Financial Assistance for Films for last three years till date;

- (b) the list of beneficiaries under the scheme and amount sanctioned per beneficiary with date;
- (c) the details of films under feature and non-feature category for which benefits under the scheme were availed; and
- (d) whether the financial assistance is provided prior to the actual making of the film or after the film is completed?

SHRI RAJESH PATNEKAR

INDUSTRIAL UNITS AND WORKS IN BICHOLIM IDC

89. WILL the Minister for Industries be pleased to state:

- (a) the details of functional and non-functional industrial units in Bicholim IDC as on date;
- (b) the details of the present status of gas pipeline by GAIL to the industries in Goa; and
- (c) the complete details of the works/services outsourced by the Government including type of work/service outsourced, name of agency/contractor, time period allowed, and estimated cost of each work?

SHRI PRASAD GAONKAR

CONTINUITY OF GRIHA ADHAR SCHEME

90. WILL the Minister for Women and Child Development be pleased to state:

- (a) whether the Government has any future plans to continue Griha Aadhar Scheme which is kept on hold from the last few months; and
- (b) if so, the time frame within which the said scheme will be restarted?

SHRI PRASAD GAONKAR

APPOINTMENT OF MUKHYA SEVIKAS

91. WILL the Minister for Women and Child Development be pleased to state:

- (a) the number of Mukhya Sevikas working in the Women and Child Development Department;
- (b) the number and details of Mukhya Sevikas recruited during the last two years;
- (c) the details of the role/duties of Mukhya Sevikas;
- (d) whether any additional recruitment is in process;
- (e) if so, the present status of the recruitment; and
- (f) the details of Mukhya Sevikas in Quepem and Sanguem Taluka?

SHRI PRASAD GAONKAR

VACANT POSTS IN EDUCATIONAL INSTITUTION

92. WILL the Minister for Education be pleased to state:

- (a) the total number of available and required teachers in Government Primary Schools, Middle Schools, High Schools, Higher Secondary School with total enrolment of 2017-2018 with taluka-wise details;
- (b) the taluka-wise total number of vacant posts in Educational institution such as Teacher grade I, Assistant Teacher, Primary Teacher, Trained English Teacher, Para Teacher, Lab. Assistant, Librarians, Head Clerk, UDC, Peon, Watchman and Data Entry Operator;
- (c) the total number of A.D.E.I's and requirement of A.D.E.I's in all talukas till date;
- (d) the name of the A.D.E.I's in Sanguem, Quepem and Dharbandora; and
- (e) the total number of teachers to be placed as substitutes during the maternity leave and child care leave period in Government Primary Schools, Middle Schools and High Schools and Higher Secondary Schools?

SHRI JOSE LUIS CARLOS ALMEIDA

**IMPLEMENTING THE PROVISIONS OF SECTION 12 (1) (C)
OF RTE ACT**

93. WILL the Minister for Education be pleased to state:

- (a) the School-wise details of all recognised private unaided Schools in Mormugao Taluka such as name, location, sanctioned student strength of each class;
- (b) whether the Government is aware of the fact that under Right To Education Act, private unaided Schools have to compulsorily admit to Class 1, at least 25% of the strength of that class to children belonging to weaker sections and disadvantages group in the neighbourhood and also to provide free and compulsory education till its completion;
- (c) if so, the details of number of children belonging to weaker sections and disadvantaged groups in the neighbourhood admitted to class 1 and receiving free education during the last five years in each recognised private unaided Schools in Mormugao Taluka; and
- (d) if not, the steps taken or proposed to be taken to implement the said provisions of Section 12 (1)(c) of RTE Act?

SHRI JOSE LUIS CARLOS ALMEIDA

SCHOLARSHIPS FOR MERITORIOUS STUDENTS

94. WILL the Minister for Education be pleased to state:

- (a) the names of the first three students and their respective Schools who secured highest percentage of marks in HSSC (Stream- wise) and SSC examinations conducted by Goa Board in March/April 2018;
- (b) the details of the scholarships etc. available for such meritorious students; and
- (c) whether these scholarships are availed by the above students?

SHRI JOSE LUIS CARLOS ALMEIDA

REPLACEMENT OF EXISTING STREET LIGHTS WITH LED STREET LIGHT IN MORMUGAO TALUKA

95. WILL the Minister for Power be pleased to state:

- (a) whether the Department has completed the process of replacing the existing street Lights with LED street light in Mormugao Taluka;
- (b) if not, the Constituency-wise details of all the areas where the existing street light are yet to be replaced with LED street lights; and
- (c) the time frame by which the existing street lights will be replaced with LED street Light?

SHRI JOSE LUIS CARLOS ALMEIDA

110/33 KV SUB STATION AT VASCO

96. WILL the Minister for Power be pleased to state:

- (a) whether the Government propose to erect 110/33 KV Sub Station to cater the load of entire Vasco Constituency;
- (b) if so, the details of the estimates;
- (c) whether any place has been identified to erect the proposed 110/33 KV Sub Station; and
- (d) if so, the details thereof?

SHRI NILKANTH HALARNKAR

PRIVATE AND AIDED PRIMARY SCHOOLS

97. WILL the Minister for Education be pleased to state:

- (a) the number of Primary Schools in the State of Goa;
- (b) the standard wise number of students studying in the above Primary Schools;

- (c) the number of Primary Schools that does not have its own premises;
- (d) the details of Private and Aided Primary Schools in tabulated form that are without:
 - (i) own premises;
 - (ii) toilet facility for students,
 - (iii) play ground;
 - (iv) without electricity;
- (e) whether construction work of any Private Primary School is in progress;
- (f) if so, the present status of the same and likely date of completion;
- (g) the details of Government Primary Schools that are without:
 - (i) own premises;
 - (ii) toilet facility for students;
 - (iii) play ground;
 - (iv) without electricity;
- (h) whether construction work of any Government Primary School is in progress; and
- (i) if so, the present status of the same and likely date of completion?

SHRI NILKANTH HALARNKAR

EMPLOYMENT IN INDUSTRIES IN THE STATE

98. WILL the Minister for Industries be pleased to state:

- (a) the details of employment in State Industrial/Manufacturing Sector as on date;
- (b) the details of employment in small, medium and large scale industries as on date;
- (c) the number of small, medium and large scale industries functioning as on date;
- (d) the details of new industrial units set up/expanded during Financial year 2017-18;
- (e) the details of new employment generated during Financial year 2017-18; and
- (f) the number of employees retrenched from mining and other industries since April 2015 till date?

SHRI NILKANTH HALARNKAR

LARGE SCALE INDUSTRIES/COMPANIES IN THE STATE

99. WILL the Minister for Industries be pleased to state:

- (a) whether the Government have any plans for setting up of large scale industries/companies in the State;
- (b) whether any land is acquired/proposed for acquisition during the last 5 years;
- (c) if so, furnish the details; and
- (d) if not, the reasons therefore?

SHRI SUBHASH SHIRODKAR

NUMBER OF ITI'S IN THE STATE

100. WILL the Minister for Craftsmen Training be pleased to state:

- (a) the total number of ITI's in the State under Government and Private sector; and
- (b) the details of each ITI's course -wise?

SHRI MILIND NAIK

CONTRACTUAL EMPLOYEES IN DHS AND GMC

101. WILL the Minister for Health be pleased to state:

- (a) the number of employees working on contract basis in Directorate of Health Services and Goa medical College Hospital;
- (b) furnish details like designation, date of appointment, contract duration, salary, name of candidates and address in DHS & GMC; and
- (c) furnish details of recruitment done on contract basis with respect to designation, date of appointment, contract duration, salary, name of candidates and address in DHS & GMC since March 2017 till date?

SHRI MILIND NAIK

UPGRADATION OF ITI, BOGDA

102. WILL the Minister for Craftsmen Training be pleased to state:

- (a) whether there is any plan for upgrading existing ITI at Bogda, Mormugoa;
- (b) if so, give details; and
- (c) whether there is any plan to introduce shipbuilding related courses at Bogda ITI, considering the expansion of Goa Shipyard Ltd, to have the local youth skill ready for employment in this sector?

**ASSEMBLY HALL
PORVORIM – GOA
5TH JULY, 2018.**

**N. B. SUBHEDAR
SECRETARY**